

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. /2012 (Dy.No.572/2012 (3.8.12)) with
MA No. /2012 (Dy. No.792/2012 (21.11.12))
Date of order : 22/11/2012

Ms. Parmila Vishve, Applicant, present in person.

The applicant appears in person and files the Misc. Application for withdrawal of OA (Dy. No.572/2012) as her case pertains to CAT, Jaipur Bench. She is permitted to do so with a liberty to file a fresh OA, if any, before the bench of appropriate jurisdiction, subject to the identification of the applicant from any lawyer/counsel or any other proof of identification.

However, Shri Aditya Singhi, Advocate, has identified Ms. Pramila Vishve, the applicant.

Accordingly, the MA is allowed and the OA is dismissed as withdrawn.

[B.K. SINHA]

ADMINISTRATIVE MEMBER

SS

R (67)
Aditya
[APD/57/12]
23/11/12